

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

•

PETITION NUMBER

: TCP/41/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENTRUST COMMUNICATIONS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

STANLEY JOHN ,S.

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner undertakes to inform the next date of hearing to the Respondent. Put up on **03.10.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk